

measures exist in the shape of welding and encasing electrical equipment, cleating and troughing of under frame wiring so as to make its removal difficult by anti-social elements.

(d) As a result of efforts made by the Railway Protection Force, there has been an improvement in the amount of property recovered in the year 1966-67 as compared to 1965-66 as will be seen from the figures given below:

Year	Amount recovered in Rs.	No. of persons arrested
1965-66	3,34,057	1313
1966-67	4,40,415	1554

Cotton grown in Dharwar District Mysore

4287. Shri S. A. Agadi Will the Minister of Commerce be pleased to state

(a) whether it is a fact that the cotton grown in the three taluks of Koppal, Yelburgi and Kushugi, Raichur District, Mysore State, was decided to be classified along with 'A' Class Cotton grown in Dharwar District of Mysore State;

(b) the date on which the Mysore Government were directed to take necessary steps to implement this decision;

(c) whether it is a fact that the Mysore Government have not yet given effect to the Union Government's decision even after a lapse of six years; and

(d) if so, the reasons therefor and the action taken thereon?

The Minister of Commerce (Shri Dinesh Singh): (a) to (d). Yes, Sir; with effect from the 1961-62 season (i.e. from 1st September, 1961). Classification of cotton is for the purpose of price control on cotton by the Tax-

tile Commissioner in pursuance of the provisions of the Cotton Control Order, 1955. State Governments not being concerned the question of any direction in this matter to the Government of Mysore or the non-implementation of the same by them does not arise.

Cotton Transport Check Posts in Mysore

4268. Shri S. A. Agadi: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the cotton transport check posts are still in existence between the borders of Koppal Yelburgi and Kushtigi taluks and Dharwar District of Mysore State:

(b) if so, the number thereof;

(c) whether it is a fact that transporters of cotton growers in the said three taluks are prosecuted by Officers of Dharwar District; and

(d) if so, the number of cases prosecuted, the number of cases seized at check posts but not yet prosecuted since June 1961 to-date, with dates of occurrences?

The Minister of Commerce (Shri Dinesh Singh): (a) to (d). The information is being collected and will be laid on the Table of the House.

Paper Mill in Bastar

4269. Shri J. Sundar Lal: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that there is a proposal to establish one paper mill at Bastar (M.P.) in the near future; and

(b) if so, when it will be established?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The feasibility of establishing a paper mill at Dandakaranya in Bastar District is at present under consideration.